

**Government of India**  
**Ministry of Drinking Water and Sanitation**

LOK SABHA  
UNSTARRED QUESTION NO.1087  
TO BE ANSWERED ON 21-12-2017

**Grants under Sanitation Scheme**

**1087. SHRI B.S. YEDIYURAPPA:**

Will the Minister of **DRINKING WATER AND SANITATION** be pleased to state:

- (a) the total amount of grant provided to Below Poverty Line (BPL) and Above Poverty Line (APL) families under sanitation schemes during each of the last three years and the current year, separately, State/UT-wise;
- (b) the rate of per BPL and APL family assistance provided to APL and BPL families during the said period;
- (c) whether the rate of assistance per family has ever been reduced by the Government;
- (d) if so, the details thereof; and
- (e) the steps taken by the Government to increase the assistance provided under the scheme?

**ANSWER**

**MINISTER OF STATE FOR MINISTRY OF DRINKING WATER & SANITATION**  
**(SHRI RAMESH CHANDAPPA JIGAJINAGI)**

- (a) State/UT-wise, Central share expenditure on construction of Individual household latrines (IHHLs) for Below Poverty Line (BPL) and Above Poverty Line (APL) households under Swachh Bharat Mission (Gramin) during each of the last three years and the current year is at Annexure-1.
- (b) The Swachh Bharat Mission (Gramin) (SBM(G), the incentive for construction of Individual Household Latrine (IHHL) to all Below Poverty Line (BPL) households and to identified Above Poverty Line (APL) households (all SCs /STs, small and marginal farmers, landless labourers with homestead, physically handicapped and women-headed households) have been increased from Rs. 10000 to Rs. 12000 with effect from 2<sup>nd</sup> October, 2014.
- (c) No, Madam.
- (d) Does not arise.
- (e) No, Madam. This Rs. 12,000 per toilet is not a reimbursement of the cost of the toilet, which may be lower or higher than this incentive amount, depending upon several factors. This is only an incentive amount to be paid to the household for stopping open defecation.

**Statement referred in part (a) of the reply to Lok Sabha Un-starred Question No.1087  
due for reply on 21-12-2017**

<b>State/UT-wise, Central share spent on construction of IHHLs for BPLs and Identified APLs under SBM(G) during last 3 years and current year (Rs. in Crore)</b>				
<b>State/UT</b>	<b>2014-15</b>	<b>2015-16</b>	<b>2016-17</b>	<b>2017-18 (Upto 19.12.17)</b>
A & N Islands	0.00	0.00	0.20	14.45
Andhra Pradesh	77.00	279.56	411.72	536.06
Arunachal Pradesh	10.13	20.13	44.08	29.66
Assam	117.99	478.95	559.78	381.50
Bihar	83.28	313.06	148.14	106.03
Chhattisgarh	14.68	251.46	377.97	402.27
D & N Haveli	0.00	0.00	0.00	1.50
Daman & Diu	0.00	0.00	0.00	0.99
Goa	0.00	4.83	0.00	20.92
Gujarat	139.04	564.28	611.32	272.16
Haryana	45.58	55.66	6.60	1.01
Himachal Pradesh	26.37	61.12	69.33	0.41
Jammu & Kashmir	4.40	63.38	50.78	44.14
Jharkhand	60.84	254.43	410.71	233.46
Karnataka	426.24	432.44	392.31	464.89
Kerala	14.58	10.01	134.51	0.75
Madhya Pradesh	209.47	791.56	1108.47	518.47
Maharashtra	238.35	625.75	604.22	273.89
Manipur	19.31	53.03	4.54	2.24
Meghalaya	27.56	42.35	36.62	48.41
Mizoram	0.17	5.92	3.11	13.13
Nagaland	0.00	24.42	41.12	0.57
Odisha	97.12	1190.31	861.23	246.01
Puducherry	0.00	0.00	2.65	3.14
Punjab	6.26	55.48	69.49	29.12
Rajasthan	302.65	1265.78	1057.55	641.60
Sikkim	1.89	4.00	0.00	0.00
Tamil Nadu	120.04	542.80	503.53	282.51
Telangana	38.06	152.81	172.83	244.61
Tripura	12.80	50.53	18.54	10.08
Uttar Pradesh	235.99	560.48	1118.48	1257.62
Uttarakhand	40.99	68.36	144.91	113.90
West Bengal	433.10	874.53	812.83	348.64
	<b>2803.90</b>	<b>9097.41</b>	<b>9777.59</b>	<b>6544.14</b>